

Annexure-1														
Name of the Corporate Debtor :...Rapid Buildwell Ltd.... Date of commencement of Insolvency: ..21 Nov, 2022.: List of Creditors updated as on T+71 Days:...31 Jan, 2023....														
List of creditors														
Sl.	Name of Creditor	Details of claim received			Details of claim admitted									Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes /No)	Amount covered by guarantee	% Share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	Elegance Malls Ltd	6 Dec 2022 (Email)	250,000	0	Operational Creditor	0	0	0	0.00%	0	2,841,900	250,000		Claim cross-verified with CD Books and proofs submitted. Ledger statements not given. Bal payable as per books is nil but there is Rs. 24,30,000 shown in debtor balance receivable as consultancy fees and Rs. 411900 of unsecured advance. Hence, claim not admitted.
2	Sharan Hospitality Pvt Ltd	13 Dec 2022 (Email)	4,227,500	4,227,500	Financial Creditor	0	0	0	100.00%	0	0	0	0	Filed claim as 'Related party FC', claim amount matches CD books, admitted full amount, constituted as sole member of CoC. As IRP formed opinion to not treat it as related-party FC as on ICD of Rapid Buildwell, taking SC judgement which clearly states that the RP has to consider any claim where a related party issue is in question 'in praesenti' whereby the related party issue has to be decided on the date of admission. On the date of commencement of CIRP the claimant is not a related party based on the ratio in Phoenix ARC Pvt Ltd vs Spade Financial Services Ltd & ors (Judgement dtd 1Feb, '21 in CA 2842/2020)
Total			4,477,500	4,227,500								250,000	0	